

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA(CAA)162/230-232/2018

CA(CAA) 197/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Podar Infotech and Entertainment Ltd

The Podar Holdings Pvt Ltd

Section 230-232 of the Companies Act, 2013

ORDER

25. **CA (CAA) 162/230-232/2018**
CA (CAA) 197/230-232/2018

List this matter on 2.8.2018.

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)